

High Court of Jammu and Kashmir at Jammu.

No: 65

Order

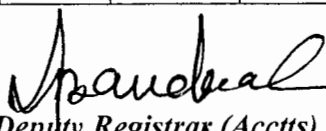
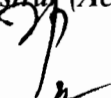
Dated: 16/4/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs

S.No.	Name of the court	Salary	O.E.	POL	RRT	Maintt. & Repairs.
1	Pr. D&S Judge, Srinagar.	----	----	----	2.901	---
2	Pr. D&S Judge, Udhampur	----	0.15(Shifting of record	---	---	---
3	Pr. D&S Judge, Bhaderwah	2.98 (Arrears)	----	---	---	---
4.	Ist. Addl. D&S Judge, Jammu	0.689 (Arrears)	---	---	---	---
5.	C.J.M. Kulgam.	----	----	0.20	---	0.30
6.	C.J.M. Jammu.	-----	-----	0.20	----	----
7.	Munsiff, Mahore	0.52 (Arrears)	----	----	---	---

By Order.

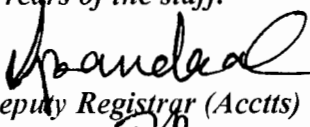

 Deputy Registrar (Accts) 16/4


No: 1919-41/AC

Dated: 16/4/2018

Copy to the:-

- 1-3. Pr. D&S Judge, Srinagar/Udhampur/Bhaderwah.
1. Ist. Addl. D&S Judge, Jammu .
- 5-6 C.J.M. Kulgam/ Jammu.
7. Munsiff, Mahore.
8. Treasury Officer, Saddar Treasury, Srinagar.
9. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 10-13. Treasury Officer, Udhampur/Bhaderwah/Kulgam./Mahore
..... for inf. and n/a with direction to draw the pay arrears of the staff.
14. Order book.


 Deputy Registrar (Accts) 16/4
